

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 115 of 2013

Dated : 1st November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Western Electricity Supply Co.
of Orissa Ltd.**

...

Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

...

Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Rutwik Panda &
Mr. Prasanta Chandra Sen for R-1

ORDER

Learned counsel for the appellant has filed additional grounds. Learned counsel for the State Commission seeks some time to take instructions.

Post the matter for hearing on **15th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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